

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2556
ANSWERED ON 02.08.2022

DEVELOPMENT OF PANCHAYATS

†2556. SHRI SANJAY SETH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of schemes being operated for development of Panchayats by the Ministry of Panchayati Raj;
- (b) the provisions made by the Government to ensure implementation of better Panchayati Raj System throughout the country;
- (c) whether any provision exists under the Panchayati Raj System to release funds for development of Panchayats; and
- (d) if so, the details thereof, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Three schemes viz; (i) Centrally Sponsored Rashtriya Gram Swaraj Abhiyan (RGSA), (ii) Central Sector Incentivisation of Panchayat and (iii) Central Sector e-Panchayat Mission Mode Project are implemented by the Ministry of Panchayati Raj for the development of Panchayats.

(b) Provisions of (i) financial and technical assistance under the schemes and programme of the Ministry, (ii) financial grants under the Central Finance Commissions, (iii) financial and technical assistance for capacity building of Panchayats and (iv) technical support for bringing in transparency, efficiency and accountability in local governance by facilitating adoption of digital Panchayat techniques including online auditing of Finance Commission Funds have been made for better implementation of Panchayati Raj system in the country.

(c) & (d) Funds are released to the Panchayats under the Central Finance Commissions Awards and presently under Fifteenth Finance Commission Award, funds are released to all three tiers

of Panchyati Raj Institutions including the traditional local bodies and as such all States and areas in the States are covered under the Central Finance Commission Award. Besides, under the schemes of (i) 'Rashtriya Gram Swaraj Abhiyan (RGSA)' with the major objectives of capacity building of the elected representatives and other functionaries of the Panchayati Raj Institutions funds are released to the all States/UTs with provision for creation and development of Panchayat infrastructure. Similarly, under the 'Incentivization of Panchayats (IoP)' Awards including financial incentives to the best performing Panchayats are provided for their good work for improving delivery of services and public goods. This scheme is implemented in all States/UTs.
